

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

**Dated Guwahati, the 3<sup>rd</sup> March, 2022**

**No. HC.XXXVII-28/2021/96/R.Cell #####** The following employees of the Principal Seat of the Gauhati High Court, who are eligible for consideration for promotion to the post of **Judicial Assistant** as per Rule 7 (3) (II) (iii-A) of the Gauhati High Court Services (ACC) Rule, 1967 are directed to appear in an interview/viva-voce schedule to be held on **08.03.2022** (Tuesday) from 02.00 PM onwards in the 1<sup>st</sup> Floor, Civil Appeal (Second Appeal) Section, Old Building, Gauhati High Court, Guwahati. The interview will be held in terms of the Registry's notification No. HC.V-105/2013/143/Estt dated 02.03.2021.

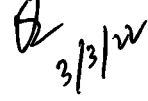
<b>Sl. No</b>	<b>Name of the Staff</b>	<b>Designation</b>	<b>Section</b>
1.	Sri Biswanath Sarkar	Fax Operator	Protocol
2.	Sri Bharat Chandra Das	Record Assistant	Despatch
3.	Sri Mainul Haque	Court Attendant	Accounts
4.	Sri Damayanti Daimary	Court Attendant	Attached with Asstt. Reg (Judl-IV)
5.	Sri Dibakar Deka	Usher	Attached in the Court of Justice Suman Shyam (Court No. 5)
6.	Sri Chandan Seal	Court Attendant	Civil Appeal (FA)
7.	Sri Rabindra Boro	Court Attendant	In the Bungalow of Justice N. Kotiswar Singh
8.	Sri Ajay Kumar Rai	Usher	Attached with Registrar (Establishment)
9.	Smti Rinku Rudra	Court Attendant	Civil Rule (Pending)

(Above list is not as per seniority)

**N.B. Sri Ram Jee Ray, Court Attendant has not been called to appear in the interview as he did not appear in the Limited Departmental Examination held on 19.02.2022.**

All the candidates are directed to report at the venue by **01.45 pm** positively on that day.

By order,

  
3/3/22

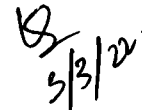
**REGISTRAR (ADMINISTRATION)**

**Memo No. HC.XXXVII-28/2021/96A/R.Cell**

**Dated 03.03.2022**

Copy for information and necessary action to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig. /Judl./Admn./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar,....., Gauhati High Court, Guwahati.
5. The Deputy Registrar,....., Gauhati High Court, Guwahati.
6. The Assistant Registrar,....., Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "**Notification dated 03.03.2022 regarding schedule of the interview/viva-voce in connection with promotion to the post of Judicial Assistant from Graduate Non-Ministerial Grade-III and Grade-IV staff in the Principal Seat of the Gauhati High Court**".
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
10. The AO(J),....., Gauhati High Court, Guwahati.
11. The Court Officer-I/II, Gauhati High Court, Guwahati.
12. The persons concerned.
13. The Gauhati High Court Notice Board (Old Block/New Block).

  
3/3/22

**REGISTRAR (ADMINISTRATION)**